



File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक / Dated: 25th October 2023

ORDER

1. Hon'ble Member (T) Dr. Binod Kumar Sinha NCLT, New Delhi Bench (Court No. IV) is demitting office on 31.10.2023 on completion of his tenure.
2. The NCLT New Delhi Bench (Court No. IV) Bench is reconstituted with effect from 01.11.2023. The Bench shall comprise of:

NCLT New Delhi Bench-Court No. IV (Second Half)

1. Hon'ble Member (J) Shri M.S.S. Sundaram
 2. Hon'ble Member (T) Dr. Sanjeev Ranjan
3. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
 4. Any inadvertent error may be brought to the attention of the undersigned
 5. This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.